

RAJASTHAN HIGH COURT, JODHPUR

ORDER

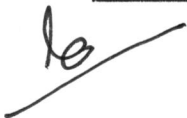
No. : 07/E.V./2026

Dated : 25/08/2026

Following Panel of Advocates is hereby recommended for appointment as "**Amicus-Curiae**" for the year 2026 :-

FOR BENCH JAIPUR

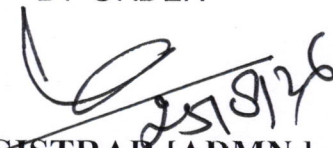
Sr. No.	Name of Advocate SH./SMT./MISS/MS.	Enrollment Number
1	REKHA JAIN	R/1131/2011
2	MOHD. ASHFAQ KHAN	R/116/1982
3	SHAMA KHAN	R/937/2010
4	AJAY SINGH	R/1103(i)A/2011
5	TANUJ GUPTA	R/87/2016
6	ABHISHEK PARASHAR	R/3228/2006
7	OM PRAKASH MISHRA	R/1501/2001
8	RAHUL AGARWAL	R/1675/2009
9	SHYAM KANT SHARMA	R/1614/2003
10	GARVIT KHANDELWAL	R/854/2015
11	RAJ KAMAL SHARMA	R/1416/2015
12	SIDHARTH SINGH SAMOR	R/1739/2016
13	HEM SINGH	R/1935/2004
14	UZMA ILYAS	R/721/2014
15	ANIL AGARWAL	R/1517/2003
16	SEEMA CHAUHAN	R/2252/2016
17	CHANDRIKA KUMPAWAT	R/3466/2010
18	RANAWAT HARENDRAPAL SINGH	R/795B/2013
19	KANTA SHARMA	R/833/2006
20	PIYUSH RATHORE	R/2185/2012
21	AMIT GUPTA	R/2057/2006
22	ARVIND KUMAR ARORA	R/3139/2004
23	YOGESH KUMAR SHARMA	R/170/2000
24	SUNIL VIJAY	R/1246/2013
25	ATUL SHARMA	R/1678/2010



26	PRANJAL VYAS	R/922/2012
27	NEELAM CHOUDHARY	R/1853/2011
28	RAJENDRA PRASAD YADAV	R/2518/2004
29	MANJEET KAUR	R/475/1998
30	DHARMENDRA AGARWAL	R/2029/2001
31	SHALINI JOSHI	R/4375/2007
32	PRATEEK KASLIWAL	R/1570/2003
33	ABHISHEK HAVER	R/1270/2011
34	MANISH KUMAR SHARMA	R/552/2007
35	NIRMALA SONI	R/1442/2014
36	HIMANSHU SHARMA	R/784/2013
37	PRAGYA SETHIA	R/1870/2014
38	JAMILA KHAN	R/1643/2004
39	ANIL KUMAR SHARMA	R/551/2001
40	JITENDRA KUMAR SHARMA	R/2547/2005
41	VIRENDRA KUMAR AGRAWAL	R/481/1984
42	HIMANSHU THOLIA	R/1776/2013
43	SHUBHAM KOTHARI	R/3115/2015
44	TRIBHUVAN NARAYAN SINGH	R/1477/2015

Note:- In compliance of norms laid down by Hon'ble the Apex Court in Anokhilal Vs. State of Madhya Pradesh; (2020) 20 SCC 660, "In all matters concerning confirmation of death sentence, Senior Advocates of the Court must first be considered to be appointed as Amicus Curiae."

BY ORDER


REGISTRAR [ADMN.]
(Subordinate Courts)

No. Gen/LP/20/01/2025/ **1942**

Date : **25.08.26**

Copy forwarded to the followings for information and necessary action:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to All the Hon'ble Judges, Rajasthan High Court, Jodhpur/Bench Jaipur.
3. Registrar General, Rajasthan High Court.
4. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur.
5. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur.

6. Registrar (Judicial), Rajasthan High Court, Jodhpur/Bench Jaipur to circulate the same amongst All Court Master and All A.O.J. of Judicial Side, Rajasthan High Court, Jodhpur/ Bench Jaipur for further action.
7. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur for uploading the same on the official website
8. The Member Secretary, Rajasthan State Legal Service Authority, Jaipur.
9. The Secretary, Bar Council of Rajasthan, Jodhpur.
10. The President, Rajasthan High Court Advocate's Association, Jodhpur.
11. The President, Rajasthan High Court Lawyer's Association, Jodhpur.
12. The President, Rajasthan High Court Advocate's Association, Jaipur.
13. The President, Bar Association, Jaipur.
14. Additional Solicitor General of India, Rajasthan High Court.
15. Advocate General/AAG/Government Advocate, Rajasthan High Court, Jodhpur/ Bench Jaipur.
16. Concerned Advocate(s).
17. Court Officer, Rajasthan High Court Jodhpur/Bench Jaipur to display on the Notice Board.


REGISTRAR [ADMN.]
(Subordinate Courts)